Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 206 of 2010 & Appeal No. 192 of 2010

Dated: 8th March, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member

Appeal No. 206 of 2010

In the matter of:

Southern India Mills Association	••••	Appellant (s)
	Versus	
TNEB & Anr.	•••	Respondent (s)
<u>Appeal No. 192 of 2010</u>		
In the matter of:		
Tamil Nadu Electricity Consumers Association		Appellant (s)
	Versus	
Tamil Nadu Electricity Board & Anr.		Respondent (s)
Counsel for the Appellant (s) :	Mr. N.L. Rajah Mr. Nikhil Nayyar Mr. Arun Ambumani Mr. TVS Raghavendra	

Contd.....P2

 $Counsel \ for \ the \ Respondent \ (s) \qquad : \qquad Mr. \ P.S. \ Raman, \ Sr. \ Advocate$

Mr. H.S. Mohamed Rafi

ORDER

Heard learned counsel for Appellant. It would be desirable if the Commission is also

represented by a counsel to assist the Tribunal.

Post the matter for hearing on **23.03.2011** at 11.30 a.m.

(Jusice P.S. Datta) Judicial Member (Rakesh Nath) Technical Member

PK/RKT